

15/8/93

None present on behalf of the ^{applicant} parties.
Mr. U-D-Sharma - Counsel for the respondents.

The D.A. is dismissed in
default as neither the applicant
nor his counsel is present.

Recd. Ctg. Court 15/8/93
G. Krishna
Gopal Krishna
Member

Prakash
(B. B. Mahajan)
Member (Adm.)

Cert. sent to the app

in vide

Dr 5814

23-8-93